

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 Sl. No. 45/ 2017	-	Hearing	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. Manjappa V
9449556355

Petitioner

MJV

2. ANDRE PETER
FOR G. SAGAR
ASSOCIATES
9886695823

RESPONDENT

AP

The matter is listed today for admission. Counsel for respondent is present. Counsel for petitioner is also present. Counsel for petitioner requested adjournment.

List it on 30.10.2017.


MEMBER (J)